GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1248 ANSWERED ON:02.08.2010 MAINTENACE AND WELFARE OF SENIOR CITIZENS ACT, 2007 Dutt Smt. Priya Sunil;Rao Shri Kavuri Samba Siva

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government proposes to bring out a uniform scheme for welfare of senior citizens on lines of social security schemes being implemented by western countries;

(b) if so, the details thereof;

(c) the details of States and Union Territories implementing the Maintenance and Welfare of Parents and Senior Citizens Act, 2007

(d) whether the Government proposes to extend pensions scheme to senior citizens other than BPL persons; and

(e) if so, the details thereof and if not, the reasons therefore?

Answer

MINISTER OF STATE FOR MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) & (b) Presently, there is no such proposal under consideration.

(c) As per available information, so far 22 States and all UTs have brought the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 into force. The names of these States are Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Goa, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Oriassa, Punjab, Rajasthan, Tamilnadu, Tripura, Uttarakhand, West Bengal.

(d) & (e) Presently, there is no such proposal under consideration.